

FORM - A 2
Application cum Declaration Form

(To be completed by the applicant)

Application for drawal/ of foreign exchange

- I. Details of the applicant -
 - a. Name _____
 - b. Address _____
 - c. Account No. _____
- II. Details of the foreign exchange required
 - 1. Amount (Specify currency) _____
 - 2. Purpose _____
- III. I authorise you to debit my Saving Bank/Current/RFC/EEFC Account No. _____ together with your charges and
 - * a) Issue a draft : Beneficiary's Name _____
Address _____
 - * b) Effect the foreign exchange remittance directly -
 - 1. Beneficiary's Name _____
 - 2. Name and address of the Bank _____
 - 3. Account No. _____
 - * c) Issue travellers cheques for _____
 - * d) Issue foreign currency notes for _____
- (Strike out whichever is not applicable)

Signature
Declaration

(Under FEMA 1999)

I, _____ declare that -

*1) The total amount of foreign exchange purchased from or remitted through, all sources in India during this calendar year including this application is within USD _____ (USD _____ only),
the annual limit prescribed by Reserve Bank of India for the said purpose.

- * 2) Foreign exchange purchased from you is for the purpose indicated above.
- (Strike out whichever is not applicable)

Signature

Name _____

Date :

(The purpose codes are on the reverse)

Purpose codes
For office use only

AD Code No. _____
Form No. _____
Currency _____
Amount _____

Equivalent to Rs. _____
(To be filled in by Authorised Dealer)

ADs should put a tick (✓) against an appropriate purpose code. (In case of doubt/difficulty, consult customer/RBI.)

Code	Purpose
Capital Account Transactions (00)	
S0001	Indian investment abroad in equity capital (shares)
S0002	Indian investment abroad in debt securities
S0003	Indian investment abroad in branches
S0004	Indian investment abroad in subsidiaries and associates
S0005	Indian investment abroad in real estate
S0006	Repatriation of Foreign Direct Investment in India- in equity shares
S0007	Repatriation of Foreign Direct Investment in India- in debt securities
S0008	Repatriation of Foreign Direct Investment in India in real estate
S0009	Repatriation of Foreign Portfolio Investment in India in equity shares
S0010	Repatriation of Foreign Portfolio Investment in India in debt securities
S0011	Loans extended to Non-Residents
S0012	Repayment of long and medium-term loans with original maturity above one year received from Non-Residents.
S0013	Repayment of short-term loans with original maturity up to one year received from Non-Residents.
S0014	Repatriation of Non-Resident Deposits (FCNRB/NRERA etc)
S0015	Repayment of loans & overdrafts taken by ADs on their own account.
S0016	Sale of a foreign currency against another foreign currency
S0017	Purchase of intangible assets like patents, copyrights, trade marks etc.
	Computer and Information Services (08)
	S0801
	Hardware consultancy/implementation
	S0802
	Software consultancy/implementation
	S0803
	Data base, data processing charges
	S0804
	Repair and maintenance of computer and software
	S0805
	News agency services
	S0806
	Other information services - Subscription to newspapers, periodicals
	Royalties and License Fees (09)
	S0901
	Franchises services - patents, copyrights, trade marks, industrial processes, franchises etc.
	S0902
	Payment for use, through licensing arrangements, of produced originals or prototypes (such as manuscripts and films)
	Other Business Services (10)
	S1001
	Merchandising services - net payments (from Sale & purchase of goods without crossing the border).
	S1002
	Trade related services - commission on exports / imports
	S1003
	Operational leasing services (other than financial leasing) without operating crew, including charter hire
	S1004
	Legal services
	S1005
	Accounting, auditing, book keeping and tax consulting services
	S1006
	Business and management consultancy and public relations services
	S1007
	Advertising, trade fair, market research and public opinion polling service
	S1008
	Research & Development services

S0018	Other capital payments not included elsewhere	S1009	Architectural, engineering and other technical services
	Transportation (02)	S1010	Agricultural, mining and on-site processing services-protection against insects & disease, increasing of harvest yields, forestry services, mining services like analysis of ores etc.
S0201	Payments for surplus freight/passenger fare by foreign shipping companies operating in India.	S1011	Payments for maintenance of offices abroad
S0202	Payment for operating expenses of Indian shipping companies operating abroad.	S1012	Distribution services
S0203	Freight on imports - Shipping companies	S1013	Environmental services
S0204	Freight on exports - Shipping companies	S1019	Other services not included elsewhere
S0205	Operational leasing (with crew) -Shipping companies		Personal, Cultural and Recreational Services (11)
S0206	Booking of passages abroad -Shipping companies	S1101	Audio-visual and related services -services and associated fees related to production of motion pictures, rentals, fees received by actors, directors, producers and fees for distribution rights.
S0207	Payments for surplus freight/passenger fare by foreign Airlines companies operating in India,	S1102	Personal, cultural services such as those related to museums, libraries, archives and sporting activities; fees for correspondence courses abroad.
S0208	Operating expenses of Indian Airlines companies operating abroad		Government not included elsewhere (g.n.i.e.) (12)
S0209	Freight on imports - Airlines companies	S1201	Maintenance of Indian embassies abroad
S0210	Freight on exports - Airlines companies	S1202	Remittances by foreign embassies in India
S0211	Operational leasing (with crew) -Airlines companies		Transfers (13)
S0212	Booking of passages abroad - Airlines companies	S1301	Remittance by non-residents towards family maintenance and savings
S0213	Payments on account of stevedoring, demurrage, port handling charges etc.	S1302	Remittance towards personal gifts and donations
	Travel (03)	S1303	Remittance towards donations to religious and charitable institutions abroad
S0301	Remittance towards Business travel.	S1304	Remittance towards grants and donations to other governments and charitable institutions established by the governments.
S0302	Travel under basic travel quota (BTQ)	S1305	Contributions/donations by the Government to international institutions
S0303	Travel for pilgrimage	S1306	Remittance towards payment / refund of taxes.
S0304	Travel for medical treatment		Income (14)
S0305	Travel for education (including fees, hostel expenses etc.)	S1401	Compensation of employees
S0306	Other travel (international credit cards)	S1402	Remittance towards interest on Non-Resident deposits (FCNRB/NRERA/ NRNRD/NRSR etc.)
	Communication Services (04)		
S0401	Postal services		

<p>S0402 Courier services</p> <p>S0403 Telecommunication services</p> <p>S0404 Satellite services</p> <p>Construction Services (05)</p> <p>S0501, Construction of projects abroad by Indian companies including import of goods at project site</p> <p>S0502 Payments for cost of construction etc. of projects executed by foreign companies in India.</p> <p>Insurance Services (06)</p> <p>S0601 Payments for Life insurance premium</p> <p>S0602 Freight insurance - relating to import & export of goods</p> <p>S0603 Other general insurance premium</p> <p>S0604 Reinsurance premium</p> <p>S0605 Auxiliary services (commission on insurance)</p> <p>S0606 Settlement of claims</p> <p>Financial Services (07)</p> <p>S0701 Financial intermediation except investment banking - Bank charges, collection charges, LC charges, cancellation of forward contracts, commission on financial leasing etc.</p> <p>S0702 Investment banking - brokerage, underwriting commission etc.</p> <p>S0703 Auxiliary services - charges on operation & regulatory fees, custodial services, depository services etc.</p>	<p>S1403 Remittance towards interest on loans from Non-Residents (ST/MT/LT loans)</p> <p>S1404 Remittance of interest on debt securities - debentures /bonds/FRNs etc.</p> <p>S1405 Remittance towards interest payment by ADs on their own account (to VOSTRO a/c holders or the OD on NOSTRO ac.)</p> <p>S1406 Repatriation of profits</p> <p>S1407 Payment/ repatriation of dividends</p> <p>Others (15)</p> <p>S1501 Refunds / rebates / reduction in invoice value on account of exports</p> <p>S1502 Reversal of wrong entries, refunds of amount remitted for non exports</p> <p>S1503 Payments by residents for international bidding</p> <p>S1504 Notional sales when export bills negotiated/ purchased/ discounted are dishonoured/crystallized/cancelled of bills and reversed from suspense accounts.</p>
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